

INCOME TAX APPELLATE TRIBUNAL :JODHPUR BENCH : JODHPUR

No.F.17-Jd(ATJDP)/2024

Dated : 05/12/2024

NOTICE

It is informed that Income Tax Appellate Tribunal, Jodhpur Bench, Jodhpur will not function w.e.f. **09.12.2024 to 13.12.2024.**


Assistant Registrar

Copy to :

1. Notice Board.
2. The Pr. Chief Commissioner of Income-Tax, Rajasthan, Jaipur.
3. The Chief Commissioner of Income-Tax, Jodhpur.
4. Pr. Commissioner of Income Tax, Jodhpur.
5. Additional / Joint Commissioner of Income-Tax, I.T.A.T., Jodhpur.
6. Sr. Departmental Representative, ITAT, Jodhpur for further necessary action.
7. Income Tax Officer (Headquarters), Income Tax Department, Jodhpur.
8. The ITAT, Bar Association, Jodhpur.
9. The Tax Bar Association, Jodhpur.
10. The Secretary, Marudhara Tax Bar Association, Jodhpur.


Assistant Registrar